PART I

LEGISLATIVE DEPARTMENT

Notification

The 19th April, 1973

No. 17-Leg./73.—The following Act of the Legislature of the State of Punjab received the assent of the Governor of Punjab on the 17th April, 1973 and is hereby published for general information:—

Punjab Act No. 15 of 1973

THE PUNJAB REGISTRATION (VALIDATION) ACT, 1973

AN

ACT

to validate certain registrations and matters appurtenant thereto.

BE it enacted by the Legislature of the State of Punjab in the Twenty-fourth Year of the Republic of India as follows:—

- 1. This Act may be called the Punjab Registration (Validating) Act, Short title.

JOGINDER SINGH MANDER,

Secretary to Government, Punjab, Legislative Department.